

A check-list of 16 Points, including the above, was sent to the State Governments for implementation for the success of the rabi campaign. The Area Officers and other senior officers on the Department monitored the action on the check-list during their visits to the States.

**Prices fixed by the Agricultural prices Commission**

1283. SHRI SURESH KALMADI:

SHRI A. G. KULKARNI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the fact that the prices recommended by the A.P.C., especially for the sugar-cane, rice and wheat are far below remunerative;

(b) if so, what are the reasons therefor;

(c) what are the steps propose to be taken to ensure reasonable price to farmers; and

(d) whether farmers representatives are associated with A.P.C.?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) to (c) The Agricultural Prices Commission makes recommendations on support prices after taking into account the available data on cost of production, latest prices of inputs, market trends and other related factors. The basic policy is to recommend prices which cover the cost of production and provide a margin of profit. The procurement prices for wheat and paddy fixed by Government are remunerative. Prices received by sugarcane growers are also remunerative. Rising production of these commodities in recent years except under conditions of widespread drought, provide a testimony that the prices received by farmers are remunerative. Cost of production and price situation are kept constantly under review by Government and it is ensured that the farmers receive reasonable prices.

(d) Yes, Sir.

**Merger of Agriculture Library and Economics and Statistical Library**

1284. DR. BHAI MAHAVIR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Agriculture Library in Krishi Bhavan is being merged with the Economics and Statistical Library, along with its technical staff for technical guidance of the E & S Librarian;

(b) whether it is a fact that the Library is being merged with the departmental libraries for the third time; and

(c) whether it is a fact that the Ministry is not in a position to run its own library independently and save its merger every time, if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

**Population without Homes**

1285. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the population and percentage, State-wise without any houses as on the 31st December, 1982;

(b) what steps Government propose to take to extend housing facilities to all such persons and by when; and

(c) what will be the amount required on that account?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) Figures of Houseless population as per the 1981 census have not yet been released by the Registrar General of India. According to 1971 Census, the number of houseless people in India was 1,985,761. Statewise figures are given in the Statement. (See below)